

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

72

C.P No. 01/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Ararya Mittara
V/s.
Secure Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Shardul Singh	Advocate for Petitioner	}
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2	Rita Kachar	Advocate for Petitioner	}
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72 3. Ravi
3. Hirani

Representative
of Respondent.

4. Adv. NIKHIL
PARKHAR

for Res No 1,2,3

}

ORDER

CP 01/241,397-398/NCLT/MB/MAH/2017

At request of the parties, list this matter on 10.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)